

**MEGHALAYA LEGISLATIVE ASSEMBLY**

**RE-ASSEMBLED BUDGET SESSION, 2009**

**BULLETIN PART 1  
(Brief record of proceedings)**

**FIFTH SITTING OF THE SECOND PART OF THE FOURTH**

**SESSION**

**25TH JUNE 2009**

**10.00 A.M**

**Speaker in Chair**

**Further general discussion on the Annual Financial Statement of the Government of Meghalaya for the year 2009-10**

The following members took part in the further general discussion on the Annual Financial Statement of the Government of Meghalaya for the year 2009-10 that commenced on the 24<sup>th</sup> June, 2009 :

- |        |                               |             |
|--------|-------------------------------|-------------|
| (i)    | Shri Satto Marak              | 10.00 A..M. |
| (ii)   | Shri Masonsing M. Sangma      | 10.05 A..M. |
| (iii)  | Shri Rowell Lyngdoh           | 10.16 A..M. |
| (iv)   | Shri Sayeedullah Nongrum      | 10.34 A..M. |
| (v)    | Shri Adolf Lu Hitler R. Marak | 10.40 A..M. |
| (vi)   | Shri Lahkmen Rymbui           | 10.55 A..M. |
| (vii)  | Shri Omillo K. Sangma         | 11.20 A..M. |
| (viii) | Shri Nihim D. Shira           | 11.34 A..M. |
| (ix)   | Shri Marcuise N. Marak        | 11.42 A..M. |
| (x)    | Shri Augustine D. Marak       | 11.47 A..M. |
| (xi)   | Shri A. L. Hek                | 11.59 A..M. |
| (xii)  | Shri Metbah Lyngdoh           | 12.02 P..M. |

**12. 17 P.M**

**Observation from Speaker**

Speaker invited the attention of the House to Rule 275 (iv) and requested Honourable Members not to pass between the Chair and any member who is speaking when the sitting is on.

**12. 18 P.M**

**Resumption of further general discussion on the Annual Financial Statement of the Government of Meghalaya for the year 2009-10**

(xiii) Shri H.D.R. Lyngdoh

**12. 18 P.M**

**12. 41 P.M.**

**The Speaker adjourned the House till 1. 00 PM**

**1.00 P.M**

**Reply of the Deputy Chief Minister in-charge of Finance to the discussion on the**

**Annual Financial Statement of the Government of Meghalaya for the year 2009-10**

DR. MUKUL SANGMA, DEPUTY CHIEF MINISTER IN-CHARGE OF FINANCE replied to the general discussion on the Annual Financial Statement of the Government of Meghalaya for the year 2009-10.

**2. 00 P.M.**

**The Speaker extended the time of the sitting of the House under the first proviso to Rule 11 till the conclusion of the reply of the Deputy Chief Minister in-charge of Finance.**

DR. MUKUL SANGMA, DEPUTY CHIEF MINISTER IN-CHARGE OF FINANCE continued his reply and concluded.

**2.26 P.M.**

**THE SPEAKER adjourned the House till 10.00 A.M. on Friday, the 26th June,2009.**

**R. KOTHANDARAMAN**

**PRINCIPAL SECRETARY**

